

# **RESUME OF WORK DONE BY LOK SABHA**

**FIFTEENTH LOK SABHA  
SEVENTH SESSION, 2011**

**LOK SABHA SECRETARIAT, NEW DELHI**

*May, 2011/Vaisakha, 1933 (Saka)*

RESUME OF WORK  
DONE BY LOK SABHA

FIFTEENTH LOK SABHA—SEVENTH SESSION

*21 February, 2011 to 25 March, 2011*



LOK SABHA SECRETARIAT  
NEW DELHI

*May, 2011/Vaisakha, 1933 (Saka)*

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## PREFACE

This Publication contains a brief resume of work done in the Fifteenth Lok Sabha during the Seventh Session *i.e.* from the 21 February, 2011 to 25 March, 2011.

NEW DELHI;  
*May, 2011*  

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*Vaisakha, 1933 (Saka)*

T.K. VISWANATHAN,  
*Secretary-General.*

## CONTENTS

	PAGE(S)
1. DURATION OF SESSION .....	1
2. BILLS	
(i) Government Bills .....	2
(ii) Bills referred to Standing Committees .....	5
(iii) Private Members' Bills .....	9
3. CALLING ATTENTION .....	19
4. COMMITTEES	
(i) Financial Committees .....	20
(ii) Standing Committees .....	21
(iii) Committees other than Financial and Standing Committees .....	23
5. DIVISION .....	26
6. FINANCIAL BUSINESS	
(i) Railway Budget .....	27
(ii) General Budget .....	28
7. MOTIONS	
(i) Motions under Rules 191 and 342 .....	32
(ii) Motions under Rule 388 .....	37
8. OBITUARY AND OTHER REFERENCES .....	39
9. PAPERS LAID ON THE TABLE .....	42
10. PANEL OF CHAIRMEN .....	43
11. PETITIONS .....	44
12. PRESIDENT'S ADDRESS .....	45

(iv)

	PAGE(S)
13. QUESTIONS	
(i) Starred .....	46
(ii) Short Notice .....	46
(iii) Unstarred .....	46
(iv) Half-an-Hour discussions .....	47
14. RESIGNATION BY MEMBER .....	48
15. RESOLUTIONS	
(i) Government Resolutions .....	49
(ii) Private Members' Resolutions .....	50
16. SHORT DURATION DISCUSSIONS UNDER RULE 193 .....	52
17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN Announcements/Observations/References/Rulings .	54
18. SITTINGS OF LOK SABHA .....	55
19. STATEMENTS	
(i) Statements made/laid by Ministers under Rule 372 during Seventh Session of Fifteenth Lok Sabha .....	56
(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during Seventh Session of Fifteenth Lok Sabha .....	58
(iii) Statements made/laid by Ministers regarding Government Business during Seventh Session of Fifteenth Lok Sabha .....	62
(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Fifteenth Lok Sabha (as on 18.04.2011) .....	63
(v) Statement showing time lost owing to inter- ruptions and adjournment in the House during Seventh Session of Fifteenth Lok Sabha .....	64
(vi) Statement indicating matters of Urgent Public Importance raised (i) after Question Hour and (ii) Before the adjournment of the House for the day during Seventh Session of the Fifteenth Lok Sabha .....	68

(v)

	PAGE(S)
20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS .....	69
21. VACATION OF SEATS .....	71

**1. DURATION OF SESSION**  
**(7th Session of 15th Lok Sabha)**

1. Date of Commencement : \$21 February, 2011
2. Date of Adjournment *sine die* : \*25 March, 2011
3. Date of Prorogation : 29 March, 2011
4. Total Number of days of Session : @33
5. Number of Actual days of Sittings : 23
6. Number of hours of sittings : 116 hours 40 minutes

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\$ The first sitting commenced with the playing of National Anthem.

\* The sitting ended with the playing of National Song.

@ In order to enable the Standing Committees to consider the Demands for Grants, the House was to adjourn on 16 March, 2011 to meet again on 4 April, 2011. On recommendation of BAC (23R) and agreed to by the House, the sitting of the House fixed for 4 April, 2011 was cancelled on account of Chaitra Sukladi/Gudi Padava/Ugadi/Cheti Chand festival. Accordingly, the House after its adjournment on 16 March, 2011 was to meet on 5 April, 2011 instead of 4 April, 2011. Again as per recommendation of BAC (25R) and agreed to by the House, the first part of the session was extended upto 25 March, 2011 (*i.e.* from 17.3.2011 to 25.3.2011) and the sittings of the second part of the session *i.e.* from 5.4.2011 to 21.4.2011 was treated as cancelled on account of Assembly elections in the States of Assam, Kerala, Tamil Nadu and West Bengal and Union Territory of Puducherry.



**2. BILLS**  
**(i) Government Bills**

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
1.	The Finance Bill, 2011	28.2.2011	—	22.3.2011 (consideration and passing)	H M 4 15	49	45	Passed, as amended
2.	The Repatriation of Prisoners (Amendment) Bill, 2010	16.8.2010 (Earlier Session)	—	1.3.2011 (consideration and passing)	1 26	2	2	Passed, as amended
3.	The State Bank of India (Subsidiary Banks), Amendment Bill, 2010	19.11.2010 (Earlier Session)	—	1.3.2011 (consideration and passing)	2 34	2	2	Passed, as amended
4.	The Appropriation (Railways) Bill, 2011.	7.3.2011	—	7.3.2011 (consideration and passing)	0 02	—	—	Passed
5.	The Appropriation (Railways) No. 2 Bill, 2011	7.3.2011	—	7.3.2011 (consideration and passing)	0 03	—	—	Passed

6.	The Appropriation Bill, 2011	11.3.2011	—	11.3.2011 (consideration and passing)	0 03	—	—	Passed
7.	The Appropriation (No. 2) Bill, 2011	17.3.2011	—	17.3.2011 (consideration and passing)	0 04	—	—	Passed
8.	The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2011	18.3.2011	—	18.3.2011 (consideration and passing)	0 02	—	—	Passed
9.	The Banking Laws (Amendment) Bill, 2011	22.3.2011	—	—	0 01	—	—	Pending
10.	The Constitution (One Hundred and Fifteenth Amendment) Bill, 2011	22.3.2011	—	—	0 01	—	—	Pending
11.	*The Academy of Scientific and Innovative Research Bill, 2010	30.7.2010 (Earlier Session)	—	23.3.2011 *24.3.2011	1 41	—	—	Pending
12.	The Pension Fund Regulatory and Development Authority Bill, 2011	24.3.2011	—	—	0 28	—	—	Pending
13.	The Regulation of Factor (Assignment of Receivable) Bill, 2011	24.3.2011	—	—	0 01	—	—	Pending

\* On a request made by Shri Pawan Kumar Bansal, the Minister-in-charge of the Bill, House agreed to defer the further discussion on the motion for consideration of the Bill.

1	2	3	4	5	6	7	8	9	
14.	\$The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010, as returned by Rajya Sabha with amendments	15.3.2010 (Earlier Session)	24.3.2011	—	—	—	—	Pending	
15.	@The Orissa (Alteration of Name) Bill, 2011, as returned by Rajya Sabha with amendments	15.3.2010 (Earlier Session)	24.3.2011	—	—	—	—	Pending	
16.	The Institutes of Technology (Amendment) Bill, 2010	30.8.2010 (Earlier Session)	—	24.3.2011 (consideration and passing)	2	53	9	9	Passed, as amended
17.	The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011	25.3.2011	—	—	0	01	—	—	Pending
18.	The Coinage Bill, 2010	17.12.2009 (Earlier Session)	—	25.3.2011 (consideration and passing)	0	13	22	22	Passed, as amended

\$ The Bill was passed by Lok Sabha on the 9th November, 2010 and transmitted to Rajya Sabha for their concurrence. Rajya Sabha passed the Bill with amendments at its sitting held on the 24th March, 2011 and returned it to Lok Sabha on the same day.

@ The Bill was passed by Lok Sabha on the 9th November, 2010 and transmitted to Rajya Sabha for their concurrence. Rajya Sabha passed the Bill with amendments at its sitting held on the 24th March, 2011 and returned it to Lok Sabha on the same day.

**(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports thereof**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation/laying of reports	Remarks
1	2	3	4	5	6	7
1.	The State Bank of India (Subsidiary Banks Laws) Bill, 2009	18.12.2009 (LS)	Speaker	Finance (29.12.2009)	22.2.2011	Pending in Lok Sabha
2.	The New Delhi Municipal Council (Amendment) Bill, 2010	3.8.2010 (LS)	Chairman	Home Affairs (21.8.2010)	22.2.2011	Pending in Lok Sabha
3.	The Architects (Amendment) Bill, 2010	13.8.2010 (RS)	Chairman	Human Resource Development (13.9.2010)	25.2.2010	Pending in Rajya Sabha
4.	The Central Educational Institutions (Reservation in Admission) (Amendment) Bill, 2010	6.8.2010 (RS)	Chairman	Human Resource Development (13.9.2010)	25.2.2010	Pending in Rajya Sabha
5.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2010	16.11.2010 (RS)	Chairman	Human Resource Development (1.12.2010)	25.2.2010	Pending in Rajya Sabha

1	2	3	4	5	6	7
6.	The Anti-Hijacking (Amendment) Bill, 2010	19.8.2010 (RS)	Chairman	Transport, Tourism and Culture (18.10.2010)	1.3.2010	Pending in Rajya Sabha
7.	The Marriage Laws Amendment Bill, 2010	4.8.2010 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (23.8.2010)	1.3.2010	Pending in Rajya Sabha
8.	The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010	7.12.2010 (RS)	Chairman	Health and Family Welfare (8.12.2010)	4.3.2010	Pending in Rajya Sabha
9.	The Banking Laws (Amendment ) Bill, 2011	22.3.2011 (LS)	Speaker	Finance (29.3.2011)	—	Pending with Committee
10.	The Constitution (One Hundred and Fifteenth) (Amendment ) Bill, 2011	22.3.2011 (LS)	Speaker	Finance (29.3.2011)	—	Pending with Committee
11.	The Pension Fund Regulatory and Development Authority Bill, 2011	24.3.2011 (LS)	Speaker	Finance (8.4.2011)	—	Pending with Committee

12. The Regulation of Factor (Assignment of Receivable) Bill, 2011	24.3.2011 (LS)	Speaker	Finance (29.3.2011)	—	Pending with Committee
13. The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011	25.3.2011 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (4.4.2011)	—	Pending with Committee
14. The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011	23.3.2011 (RS)	Speaker	Labour (1.4.2011)	—	Pending with Committee
15. The Mines Amendment Bill, 2011	23.3.2011 (RS)	Speaker	Labour (1.4.2011)	—	Pending with Committee
16. The Protection of Children from Sexual Offences Bill, 2011	23.3.2011 (RS)	Chairman	Human Resource Development (29.3.2011)	—	Pending with Committee

## SUMMARY

1. Bills pending at the end of last Session	32
2. Bills introduced	11
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	Nil
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	2
7. Bills passed	10
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills—part discussed	1
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/Speaker	8
18. Bills reported by Standing Committees	8
19. Bills pending at the end of Seventh Session of Fifteenth Lok Sabha	35

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken		No. of amendments tabled	No. of amendments carried	Progress/Remarks
					H	M			
1	2	3	4	5	6	7	8	9	
1.	The Banking Laws (Amendment) Bill, 2010 by Shri Asaduddin Owaisi, M.P.	25.2.2011	—	—	—	—	—	—	Pending
2.	The High Court at Allahabad (Establishment of a Permanent Bench at Gorakhpur) Bill, 2010 by Shri Yogi Adityanath, M.P.	25.2.2011	—	—	—	—	—	—	Pending
3.	The Commission of Inquiry (Amendment) Bill, 2010 (Amendment of section 3) by Dr. Kirit Premjibhai Solanki, M.P.	25.2.2011	—	—	—	—	—	—	Pending
4.	The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Amendment Bill, 2010 (Amendment of section 2) by Shri L. Rajagopal, M.P.	25.2.2011	—	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
5.	The Commission of Sati (Prevention) Amendment Bill, 2010 ( <i>Amendment of section 2, etc.</i> ) by Shri L. Rajagopal, M.P.	25.2.2011	—	—	—	—	—	Pending
6.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2010 ( <i>Amendment of section 14</i> ) by Adv. P.T. Thomas, M.P.	25.2.2011	—	—	—	—	—	Pending
7.	The Cow (Protection) Bill, 2010 by Shri Chandrakant Khaire, M.P.	25.2.2011	—	—	—	—	—	Pending
8.	The Agricultural Workers Welfare, Bill, 2010 by Shri A. T. Nana Patil, M.P.	25.2.2011	—	—	—	—	—	Pending
9.	The Railways (Amendment) Bill, 2010 ( <i>Insertion of new chapter XIII(A)</i> ) by Shri A. T. Nana Patil, M.P.	25.2.2011	—	—	—	—	—	Pending
10.	The Commission for Fixation of Prices of Essential Commodities Bill, 2010 by Dr. Raghuvansh Prasad Singh, M.P.	25.2.2011	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
16.	The Constitution (Amendment) Bill, 2010 (Amendment of article 19) by Shri J.P. Aganwal, M.P.	25.2.2011	—	—	—	—	—	Pending
17.	The Indian Penal Code (Amendment) Bill, 2010 (Amendment of section 304A, etc.) by Shri Adhir Ranjan Chowdhury, M.P.	25.2.2011	—	—	—	—	—	Pending
18.	The Treatment of Attempt to Suicide as a Non-Punishable Offence Bill, 2010 by Shri Adhir Ranjan Chowdhury, M.P.	25.2.2011	—	—	—	—	—	Pending
19.	The Closed Textile Mills Workers (Welfare and Rehabilitation) Bill, 2010 by Dr. Kirit Premjibhai Solanki, M.P.	25.2.2011	—	—	—	—	—	Pending
20.	The Banana Growers (Protection and Welfare) Bill, 2010 by Shri A.T. Nana Patil, M.P.	25.2.2011	—	—	—	—	—	Pending
21.	The National Flood Control and Rehabilitation Authority Bill, 2010 by Shri A.T. Nana Patil, M.P.	25.2.2011	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
28.	The Constitution (Amendment) Bill, 2010 ( <i>Insertion of new article 30A</i> ) by Shri P.L. Punia, M.P.	25.2.2011	—	—	—	—	—	Pending
29.	The Renewable Energy Resources Commission Bill, 2010 by Shri P.L. Punia, M.P.	25.2.2011	—	—	—	—	—	Pending
30.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2010 ( <i>Amendment of section 3, etc.</i> ) by Shri P.L. Punia, M.P.	25.2.2011	—	—	—	—	—	Pending
31.	The Micro Finance Institutions (Regulation of Money Lending) Bill, 2010 by Shri P.L. Punia, M.P.	25.2.2011	—	—	0-44 Minutes taken on introduction of Bills from Sl. Nos. 1 to 31.	—	—	Pending

32. The Child Welfare Bill, 2009 by Shri Adhir Ranjan Chowdhury, M.P.	4.12.2009	—	13.8.2010 (5th Session) 25.2.2011 (7th Session)	1 - 31 (excluding 1 hour and 32 minutes taken during 5th Session)	—	Withdrawn
33. The Illegal Immigrants and Overstaying Foreign Nationals (Identification and Deportation) Bill, 2009 by Shri Baijayant Panda, M.P.	4.12.2009	—	25.2.2011 (7th Session)	2 - 09	—	Withdrawn
34. The Constitution (Amendment) Bill, 2010 (Amendment of article 51A) by Kumari Saroj Pandey, M.P.	11.3.2011	—	—	—	—	Pending
35. The Constitution (Amendment) Bill, 2010 (Amendment of articles 84 and 173) by Kumari Saroj Pandey, M.P.	11.3.2011	—	—	—	—	Pending
36. The Sculptors, Artists and Artisans of Rural Areas Welfare Bill, 2010 by Shri Hansraj Gangaram Ahir, M.P.	11.3.2011	—	—	—	—	Pending
37. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2010 (Amendment of the Schedule) by Shri Hansraj Gangaram Ahir, M.P.	11.3.2011	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
38.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2010 (Amendment of section 2, etc.) by Shri Hansraj Gangaram Ahir, M.P.	11.3.2011	—	—	—	—	—	Pending
39.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2010 (Amendment of the Schedule) by Shri Hansraj Gangaram Ahir, M.P.	11.3.2011	—	—	—	—	—	Pending
40.	The Empowerment of Women Bill, 2010 by Kumari Saroj Pandey, M.P.	11.3.2011	—	—	—	—	—	Pending
41.	The National Agricultural Produce Price Commission Bill, 2011 by Shri Raju Shetti, M.P.	11.3.2011	—	—	—	—	—	Pending
42.	The Representation of the People (Amendment) Bill, 2011 (Amendment of section 7, etc.) by Shri L. Rajagopal, M.P.	11.3.2011	—	—	—	—	—	Pending
43.	The Constitution (Amendment) Bill, 2011 (Amendment of articles 124 and 216) by Shri Arjun Meghwal, M.P.	11.3.2011	—	—	—	—	—	Pending

44. The Constitution (Amendment) Bill, 2011 ( <i>Insertion of new article 330A, etc.</i> ) by Shri Arjun Meghwal, M.P.	11.3.2011	—	—	—	—	—	Pending
45. The National Commission for Youth Bill, 2011 by Shri Adhir Ranjan Chowdhury, M.P.	11.3.2011	—	—	0 - 12 minutes taken on introduction of Bills from Sl. Nos. 34 to 45.	—	—	Pending
46. The Constitution (Amendment) Bill, 2009 ( <i>Insertion of new articles 275A and 371J</i> ) by Prof. Ranjan Prasad Yadav, M.P.	4.12.2009	—	11.3.2011 (7th Session)	0 - 07	—	—	Discussion on the motion for consideration of the Bill not concluded. Pending.



## PRIVATE MEMBERS' BILLS

### SUMMARY

1. Bills pending at the end of the last session	127
2. Bills introduced	43
3. Bills withdrawn	2
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 2715 of Bulletin-Part II, dated 11.4.2011	168

### 3. CALLING ATTENTION

Sl.No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
1.	Problems being faced by farmers of Andhra Pradesh and steps taken by the Government in this regard.	Shri Rajagopal Lagadapati	Shri Arun Yadav 23.3.2011	00	28
2.	Problems being faced by farmers in Chickmagalur District due to damage of Arecanut crop, affected by Yellow Leaf Disease and steps taken by the Government in this regard.	Shri H.D. Devegowda	Shri Arun Yadav 25.3.2011	00	08
3.	Situation arising out of move of the Government to liberalize the FDI in retail sector and steps taken by the Government in regard thereto.	Shri Gurudas Dasgupta	Shri Pranab Mukherjee 25.3.2011	00	31

#### 4. COMMITTEES

##### (i) Financial Committees

Sl. No.	Name of the Committees	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/ Local Visits under-taken	Reports presented		Remarks
							Original Action Taken	Action Taken State-ment	
1.	Committee on Estimates	1.5.2010	3	7 00	46.66%	—	—	2	—
2.	Committee on Public Undertakings	7.5.2010	—	—	—	—	—	—	—
3.	Committee on Public Accounts (2010-11)	5.5.2010	3	4 00	52.4%	—	5	6	—

**(ii) Standing Committees**

Sl. No.	Name of the Committees	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/ Local Visits under-taken	Reports presented			Remarks
							Original	Action Taken	Action Taken State-ment	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture	31.8.2010	5	5 40	41.29%	—	—	8	—	—
2.	Committee on Chemicals and Fertilizers	31.8.2010	3	3 40	43.33%	—	—	—	—	—
3.	Committee on Coal and Steel	31.8.2010	1		23%	—	2	—	—	Sitting of the Committee held on 24.2.2011 was adjourned due to lack of quorum.
4.	Committee on Defence	31.8.2010	1	0 30	43%	—	—	2	8	—
5.	Committee on Energy	31.8.2010	1	1 00	50%	—	3	—	—	—

1	2	3	4	5	6	7	8	9	10	11
6.	Committee on External Affairs	31.8.2010	1	1 30	46.16%	—	—	2	3	—
7.	Committee on Finance	31.8.2010	2	2 45	39%	—	2	—	—	—
8.	Committee on Food, Consumer Affairs and Public Distribution	31.8.2010	2	4 30	45.16%	—	—	1	—	—
9.	Committee on Information Technology	31.8.2010	—	—	—	—	—	2	—	—
10.	Committee on Labour	31.8.2010	2	3 00	44.8%	—	2	1	2	—
11.	Committee on Petroleum and Natural Gas	31.8.2010	1	1 30	68%	—	—	1	2	—
12.	Committee on Railways	31.8.2010	2	2 00	39%	—	—	—	—	—
13.	Committee on Rural Development	31.8.2010	—	—	—	—	—	4	—	—
14.	Committee on Social Justice and Empowerment	31.8.2010	—	—	—	—	—	3	4	—
15.	Committee on Urban Development	31.8.2010	1	2 00	33%	—	—	—	—	—
16.	Committee on Water Resources	31.8.2010	3	2 55	53%	—	—	1	2	—



1	2	3	4	5	6	7	8	9	10	11
10.	Rules Committee	23.09.2009	—	—	—	—	—	—	—	—
11.	General Purposes Committee	19.10.2009	—	—	—	—	—	—	—	—
12.	Joint Committee on Installation of Portraits/ Statues of National Leaders and Parliamentarians in Parliament House Complex	4.08.2009	—	—	—	—	—	—	—	—
13.	Joint Committee on Food Management in Parliament House Complex	15.10.2009	—	—	—	—	—	—	—	—
14.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	15.12.2009	—	—	—	—	—	—	—	—
15.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1.05.2010 (2010-11)	1	1	00	43%	—	—	1	—
16.	Business Advisory Committee	29.06.2009	4	1	40	55%	—	—	4	—

17. Joint Committee on Salaries and Allowances of Members of Parliament	5.11.2010	—	—	—	—	—	—	—	—	—	—	—
18. Committee on Government Assurances	23.09.2010	1	1	00	40%	—	3	—	—	—	—	—
19. Committee on Petitions	23.09.2009	—	—	—	—	—	—	—	—	—	—	—
20. Committee on Empowerment of Women	23.09.2010	2	2	30	50%	—	—	1	—	—	—	—
21. Railway Convention Committee	15.03.2010	—	—	—	—	—	—	—	—	—	—	—



## 5. DIVISION

Sl. No.	Date	Subject-matter	Brief Question on which Division was Sought	Final Result	Remarks
	24.03.2011	The Pension Fund Regulatory and Development Authority Bill, 2011	On the motion for leave to introduce the Bill.	Ayes = 122 Noes = 050 Abst. = 000	Motion for leave to introduce the Bill was adopted

## 6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken
1	2	3	4
<b>(I) Railway Budget</b>			
Budget (Railways) for 2011-2012	25.2.2011	4.3.2011 7.3.2011	01 33
		*General discussion	
Supplementary Demands for Grants (Railways) for 2010-11	3.3.2011	4.3.2011 7.3.2011	09 52 <sup>\$</sup>
		*Discussion and voting on Supplementary Demands for Grants (Railways)	
@Demands for Grants (Railways) for 2011-12		7.3.2011	02 23
		*Consideration and passing	

\* Budget (Railways) for 2011-12 and Supplementary Demands for Grants (Railways) for 2010-11 were discussed on 4.3.2011. Demands for Grants (Railways) for 2011-12 and the Government Resolution seeking approval of the recommendations contained in the First Report of the Railway Convention Committee regarding rate of dividend payable by the Railway Undertaking to Government Revenues, etc. were also discussed together on 7.3.2011.

@ Considered and voted by the House after adoption by the House of Motion regarding suspension of Rule 331G.  
\$ Includes time taken on consideration and passing of Demands for Grants (Railways) for 2011-12.

1	2	3	4
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(II) General Budget

			H	M
Budget (General) for 2011-2012	28.2.2011	08.3.2011 09.3.2011 11.3.2011	01	50
Supplementary Demands for Grants (General) for 2010-11	4.3.2011	08.3.2011 09.3.2011 11.3.2011	11	08
@ Discussion and voting on Demands for Grants of Ministry/Department of —				
1. Rural Development		14.3.2011	4	56
2. External Affairs		15.3.2011 16.3.2011	6	48
3. \$Mines		16.3.2011	2	44

\*General discussion

\*Discussion and voting on Supplementary Demands for Grants (General)

Guillotining of Demands for Grants of Ministry/Department of:—

- (1) Agriculture
- (2) Atomic Energy
- (3) Chemicals and Fertilisers
- (4) Civil Aviation
- (5) Coal
- (6) Commerce and Industry
- (7) Communications and Information Technology
- (8) Consumer Affairs, Food and Public Distribution
- (9) Corporate Affairs
- (10) Culture
- (11) Defence
- (12) Development of North Eastern Region
- (13) Earth Sciences
- (14) Environment and Forests
- (15) Finance
- (16) Food Processing Industries
- (17) Health and Family Welfare


17.3.2011  
(at 6.00 pm)

0 09

\* Discussed together.

@ Motion regarding suspension of Rule 331G was adopted by the House on 7 March, 2011 to enable discussion and voting on Demands for Grants without referring them to the concerned Departmentally Related Standing Committees.

\$ The discussion on the Demand for Grant of the Ministry of Mines could not be concluded and the Demand was guillotined with other outstanding Demands.

1	2	3	4	
			H M	
	(18) Heavy Industries and Public Enterprises			
	(19) Home Affairs			
	(20) Housing and Urban Poverty Alleviation			
	(21) Human Resource Development			
	(22) Information and Broadcasting			
	(23) Labour and Employment			
	(24) Law and Justice			
	(25) Micro, Small and Medium Enterprises			
	§(26) Mines			
	(27) Minority Affairs			
	(28) New and Renewable Energy			
	(29) Overseas Indian Affairs		17.3.2011 (at 6.00 pm)	0 09
	(30) Panchayati Raj			
	(31) Parliamentary Affairs			
	(32) Personnel, Public Grievances and Pensions			
	(33) Petroleum and Natural Gas			
	(34) Planning			
	(35) Power			
	(36) Lok Sabha			
	(37) Rajya Sabha			
	(38) Secretariat of the Vice-President			
	(39) Road Transport and Highways			
	(40) Science and Technology			
	(41) Shipping			
	(42) Social Justice and Empowerment			

(43) Space	}	17.3.2011 (at 6.00 pm)	0 09
(44) Statistics and Programme Implementation			
(45) Steel			
(46) Textiles			
(47) Tourism			
(48) Tribal Affairs			
(49) Urban Development			
(50) Water Resources			
(51) Women and Child Development			
(52) Youth Affairs and Sports			

\$ The discussion on the Demand for Grant of the Ministry of Mines could not be concluded and the Demand was guillotined with other outstanding Demands.

**7. MOTIONS**  
**(I) Motions Under Rules 191 and 342**

1	2	3	4	5	6	7
Brief subject	Disposal of Motion under rule	Name of member who moved	Date of discussion	Time taken	No. of amendments/ substitute Motions/ tabled/ moved/ adopted	Remarks
That a Joint Committee of both the Houses consisting of 30 Members—20 from Lok Sabha and 10 from Rajya Sabha be appointed: (i) To examine policy prescriptions and their interpretation thereafter by successive Governments of the Union Cabinet and the consequences thereof, in the allocation and pricing of telecom licences and spectrum from 1998 to 2009; (ii) To examine irregularities and aberrations, if any, and the consequences thereof in the implementation of Government decisions and policy prescriptions from 1998 to 2009; and	191	Shri Pranab Mukherjee	24.2.2011	H 3 M 42	—	Motion was adopted

- (iii) To make recommendations to ensure formulation of appropriate procedures for implementation of laid down policy in the allocation and pricing of telecom licences.
2. That the Committee shall have the following 20 members of the Lok Sabha as its members:—
1. Shri V. Kishore Chandra S. Deo
  2. Shri Paban Singh Ghatowar
  3. Shri Jai Prakash Agarwal
  4. Shri Deepender Singh Hooda
  5. Shri P.C. Chacko
  6. Shri Manish Tewari
  7. Shri Nirmal Khatri
  8. Shri Adhir Ranjan Chowdhury
  9. Shri T.R. Baalu
  10. Shri Kalyan Banerjee
  11. Shri Jaswant Singh
  12. Shri Yashwant Sinha
  13. Shri Harin Pathak
  14. Shri Gopinath Munde
  15. Shri Sharad Yadav
  16. Shri Dara Singh Chauhan
  17. Shri Akhilesh Yadav
  18. Shri Gurudas Dasgupta
  19. Shri Arjun Charan Sethi
  20. Dr. M. Thambi Durai
-



1	2	3	4	5	6	7
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3. That the Speaker will nominate one of the members of the Committee to be its Chairman.

4. That the Committee shall start functioning from the day it is duly constituted.

5. That the Committee shall be provided all assistance by the Government and other agencies.

6. That in order to constitute a sitting of the Joint Committee, the quorum shall be one-third of the total number of members of the Joint Committee.

7. That the Joint Committee shall make a report to this House by the end of the next session of Parliament.

8. That in other respects, the Rules of Procedure of this House relating to the Parliamentary Committees shall apply with such variations and modifications as the Speaker may make.

9. That this House recommends to the Rajya Sabha that the Rajya Sabha do join the Committee and communicate to this House the names of ten Members appointed from amongst the members of the Rajya Sabha to the Committee as mentioned above."

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## MOTIONS UNDER RULES 191 AND 342

### SUMMARY

No. of notices received	:	1005
No. of motions admitted	:	102
No. of motions discussed	:	1
No. of discussions completed	:	1
No. of discussions remained part-discussed	:	Nil
Total time taken	:	3 hrs. 42 minutes

## (ii) Motions under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken	Remarks
1	2	3	4	5	6
1	"That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 1* to the Finance Bill, 2011 and that this amendment may be allowed to be moved."	Shri Pranab Mukherjee	22.3.2011	H. M. 0 1	Adopted
2.	"That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 17* to the Finance Bill, 2011 and that this amendment may be allowed to be moved."	Shri Pranab Mukherjee	22.3.2011	0 1	Adopted
3.	"That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment	Shri Pranab Mukherjee	22.3.2011	0 1	Adopted

\* Three separate motions were moved and adopted.

1 2 3 4 5 6

shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 19\* to the Finance Bill, 2011 and that this amendment may be allowed to be moved."

\*Three separate motions were moved and adopted.

### 8. OBITUARY AND OTHER REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary reference	Time Taken	
				Hr.	Min.
1.	Shri Bali Ram Bhagat (Former Speaker, Lok Sabha and Member, Provisional Parliament, First to Fifth, Seventh and Eighth Lok Sabhas)	02.01.2011			
2.	Shri Latafat Ali Khan (Member, Fourth Lok Sabha)	23.11.2010			
3.	Smt. Prabhawati Gupta (Member, Eighth Lok Sabha)	10.12.2010	21.02.2011	00	14
4.	Shri K. Karunakaran (Member, Twelfth and Thirteenth Lok Sabhas)	23.12.2010			
5.	Shri T.S. Shrangare (Member, Sixth Lok Sabha)	08.01.2011			
6.	Pandit Bhimsen Joshi (Legendary classical singer)	24.01.2011			
7.	Shri Arjun Singh (Member, Eighth and Tenth Lok Sabhas)	04.03.2011	07.03.2011	00	03
8.	*Shri Baliram Kashyap (Sitting Member and Member, Twelfth to Fourteenth Lok Sabhas)	10.03.2011	10.03.2011	00	03
9.	Shri SBPBK Satyanarayana Rao (Member, Thirteenth Lok Sabha)	21.01.2011	24.03.2011	00	03
10.	Shri S. Benjamin (Member, Ninth Lok Sabha)	06.03.2011	25.03.2011	00	03

\*House adjourned for the day.

### REFERENCES REGARDING TRAGIC INCIDENTS/OCCASIONS

Sl. No.	Tragic Incident	Date of Incident/ occasion	Date of reference	Time Taken	
				Hr.	Min.
1.	Reference to a tragic incident of stampede during the annual Sabarimala pilgrimage at Pulmedu near Vandiperiyar in Idukki district of Kerala causing death of 102 pilgrims including children and injuries to over hundred others.	14.01.2011	21.02.2011	00	02
2.	Reference to the tragic loss of lives of several thousands of people and a large-scale damage to property in Japan's northeastern coast caused by a massive 9 magnitude earthquake triggering devastating tsunami.	11.03.2011	14.03.2011	00	02
3.	Reference to death of 17 women due to the injection of contaminated intravenous fluid in a hospital in Jodhpur, Rajasthan.	March, 2011	15.03.2011	00	01

**REFERENCES ON LANDMARK ANNIVERSARIES AND  
OTHER OCCASIONS**

Sl. No.	Occasion	Date of occasion	Date of reference	Time Taken	
				Hr.	Min.
1.	Reference on the occasion of International Mother Language Day.	21.02.2011	21.02.2011	00	01
2.	Reference on the occasion of International Women's Day.	08.03.2011	08.03.2011	00	02
3.	Eightieth anniversary of martyrdom of Bhagat Singh, Rajguru and Sukhdev who laid down their lives in the nation's freedom struggle.	23.03.1931	23.03.2011	00	03



**9. PAPERS LAID ON THE TABLE**

(a) By Government	.....	1417
(b) By Private Members	.....	Nil

### 10. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Basudeb Acharia	05.06.2009
2.	Shri P.C. Chacko	
3.	Smt. Sumitra Mahajan	
4.	Shri Inder Singh Namdhari	
5.	Shri Francisco Sardinha	
6.	Shri Arjun Charan Sethi	
7.	Dr. Raghuvansh Prasad Singh	
8.	Dr. M. Thambidurai	
9.	Dr. (Ms.) Girija Vyas	01.03.2011
10.	Shri Satpal Maharaj	

## 11. PETITIONS

Name of the Petitioner/First Signatory	Brief Subject	Presented By Name of the Member presenting	On Date of presentation	Petition No.
Shri D.P. Dubey, General Secretary, Federation of Medical and Sales Representatives, Associations of India	Petition regarding problems being faced by the Sales Promotion Employees due to violation of certain provisions of Sales Promotion Employees (Conditions of Service) Act, 1976, Drugs and Cosmetics Act, 1940 and Drugs and Magic Remedies (Objectionable Advertisement) Act, 1953.	Shri Basudeb Acharia, MP	03.03.2011	1

## 12. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
21.2.2011	22.2.2011 23.2.2011 24.2.2011	Shri P.C. Chacko Shri Manish Tewari	1906	976	NI	24.2.2011	H. M. 10 07	18.3.2011

### 13. QUESTIONS

<b>(i) Starred Questions</b>		
(a) Number of Questions put down in Question Lists for oral answer		300
(b) Number of Questions orally answered		47
<b>(ii) Short Notice Questions</b>		
(a) Number of Questions put down in Short Notice Question List		NIL
(b) Number of Short Notice Question orally answered		NIL
(c) Number of Short Notice Question laid on the Table of the House		NIL
<b>(iii) Unstarred Questions</b>		
(a) Number of Questions put down in Question Lists for written answers		3450
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers		3703

**(iv) Half-an-hour Discussion arising out of Answers to Questions  
during the Seventh Session of Fifteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Members who participated in the Discussion	Date of Discussion	Ministry/Deptt.	Time taken	
					Hrs.	Mts.
1.	Tourism Policy	Shri Raju Shetti	23.03.2011	Tourism	0	38
2.	Priority Sector Lending to SC/ST	Smt. Jyoti Dhurve	24.03.2011	Finance	1	15

#### 14. RESIGNATION BY MEMBER

Name of Member	Constituency	State	Date on which accepted by Speaker	Remarks
Shri Arjun Munda	Jamshedpur	Jharkhand	26 February, 2011	Resigned on 26 February, 2011 Announcement was made in the House on 3 March, 2011.

**15. RESOLUTIONS**  
**(i) Government Resolution**

Sl. No.	Text	Name of Member who moved	Date of moving and discussion	Time taken		Ministry/ Department concerned	Remarks
				H.	M.		
1.	*That this House approves the recommendations contained in Paras 55, 56, 57, 58 and 62 of the First Report of the Railway Convention Committee (2009), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to Lok Sabha on 10th December, 2010.	Shri K.H. Muniappa	7.3.2011	2	29*	Railways	Adopted

\* Discussed together with the further discussion on the Budget (Railways) for 2011-12 and further discussion on the Supplementary Demands for Grants (Railways) for 2010-11.



**(ii) Private Members' Resolutions**

Subject	Name of member who moved	Date(s) of moving and discussion	Time taken		Ministry/ Department	Remarks
			H.	M.		
This House urges upon the Government to accord special status to the State of Bihar with a view to accelerate the pace of development in the State and enable it to overcome its backwardness.	Dr. Bhola Singh	21.8.2010 (Fifth Session) 18.3.2011 (Seventh Session)	0—01 (excluding 05 minutes taken during 5th Session)	Home Affairs	Discussion not concluded	

## **SUMMARY**

### **(Private Members' Resolutions)**

1	No. of notices of Resolutions Received	:	2
2.	No. of Resolutions discussed	:	1
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	1

**16. SHORT DURATION DISCUSSIONS  
(Rule 193)**

Sl. No.	Brief Subject	Name of the Member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H.	M.		
1.	Statement made by the Prime Minister on 18 March, 2011 regarding the newspaper report on payment of 'cash for votes'.	Shri Gurudas Dasgupta	23.3.2011	4	34	Prime Minister's Office	Discussion concluded
2.	Need to uplift the socio-economic and educational status of minorities in the country.	Shri Sk. Saïdul Haque	24.3.2011 25.3.2011	4	14	Minority Affairs	Discussion concluded
3.	Situation arising out of widespread discontentment among the working class due to faulty Government policies.	Shri Gurudas Dasgupta	24.3.2011	0	01	Labour and Employment	Part-discussed

**SUMMARY**  
**Short Duration Discussions under Rule 193 on**  
**Matters of Urgent Public Importance**

No. of notices received	:	227
No. of discussions admitted	:	4
No. of discussions completed	:	2
No. of discussions remained part-discussed	:	1
Total time taken	:	8 Hours 49 Minutes

**17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN**  
**Announcements/Observations/References\*/Rulings**

Sl. No.	Subject	By whom	Date
1.	Observation regarding moving of amendments on the Motion of Thanks on the President's Address.	The Speaker	22.2.2011
2.	Announcement regarding moving of amendments on the Motion of Thanks on the President's Address.	The Speaker	23.2.2011
3.	Announcement regarding nomination of Shri Satpal Maharaj on the Panel of Chairmen <i>vice</i> Shri Beni Prasad Verma who has been ceased to be a member of the Panel on Chairmen consequent upon his appointment as Minister of State.	The Speaker	03.3.2011
4.	Observation regarding suspension of Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha to facilitate passing of the Demands for Grants without being referred to the concerned Departmentally Related Committees, the Committees may, however, examine the Demands for Grants of the concerned Ministries and made report thereon.	The Speaker	07.03.2011
5.	Observation regarding urging upon the Government to ensure that in future the detailed Demands, the Outcome Budgets and also the Annual Reports of the Ministries whose Demands are to be discussed in the House are made available to the Members sufficiently in advance.	The Speaker	14.03.2011
6.	Observation regarding moving of cut motions to the outstanding demands at the time of guillotine.	The Speaker	17.03.2011
7.	Valedictory Reference on the conclusion of the Seventh Session of the Fifteenth Lok Sabha.	The Speaker	25.03.2011

\* Please see Sl. No. 8 for references.

### 18. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for 4th April, 2011	22.2.2011	On the recommendation of the Business Advisory Committee (23R) and agreed to by the House, the sitting of Lok Sabha fixed for Monday, the 4th April, 2011 was cancelled on account of Chaitra Sukladi/Gudi Padava/Ugadi/Cheti Chand festival.
2.	Fixation of sittings from 17.3.2011 to 25.3.2011 and cancellation of sittings from 5.4.2011 to 21.4.2011	7.3.2011	On the recommendation of the Business Advisory Committee (25R) and agreed to by the House, the first part of the session was extended upto 25.3.2011 and the second part of the session i.e. from 5.4.2011 to 21.4.2011 was treated as cancelled. Accordingly, the House sat on Thursday, the 17th, Friday, the 18th, Monday, the 21st, Tuesday, the 22nd, Wednesday, the 23rd, Thursday, the 24th, Friday, the 25th March, 2011 and sittings fixed from 5.4.2011 to 21.4.2011 were cancelled.
3.	Cancellation of sitting fixed for 21st March, 2011.	17.3.2011	On the recommendation of Business Advisory Committee (26R) and announcement to that effect made by the Chair, the sitting fixed for Monday, the 21st March, 2011 was cancelled.

## 19. STATEMENTS

### (i) Statements made/laid by Ministers under Rule 372 during Seventh Session of Fifteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
1.	Regarding the constitution of a Joint Parliamentary Committee on the allocation of 2G spectrum.	Dr. Manmohan Singh	22.2.2011	00	02
2.	The intent of the Government to initiate a national debate on the need to have legislation for the Development of Sports at the national level and to deal with all matters connected therewith.	Shri Ajay Maken	22.2.2011	00	04
*3.	Regarding efforts by the Ministry of External Affairs to assist Indians during recent crisis in the Gulf and Middle East, Indian Fishermen apprehended in Sri Lanka and Indian students in the Tri-Valley University in USA.	Shri S.M. Krishna	23.2.2011	00	01
4.	Regarding the appointment of Central Vigilance Commissioner.	Dr. Manmohan Singh	7.3.2011	00	02
5.	Regarding the issue of piracy.	Shri S.M. Krishna	11.3.2011	00	05
6.	Regarding the earthquake and Tsunami in Japan.	Dr. Manmohan Singh	14.3.2011	00	06
*7.	Correcting the reply given on March 3, 2011 to Starred Question No. 106 by Shri Modugula Venugopala Reddy, M.P. regarding 'Water logging and Drainage System'.	Shri Vincent Pala	14.3.2011	00	01
8.	Regarding the newspaper report on payment of cash for votes.	Dr. Manmohan Singh	18.3.2011	00	03

\*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*9.	Correcting the reply given on 17.8.2010 to Unstarred Question No. 3827 by Smt. Darshana Jardosh and Shri Harish Choudhary, MPs regarding 'Decline in Cow Population and the reasons for delay in making the statement'.	Shri Arun Yadav	22.3.2011	00 01
*10.	Correcting the reply given on March 7, 2011 to Unstarred Question No. 1710 by Sarvashri K.D. Deshmukh, Abdul Rahman and P. Vishwanathan, MPs regarding 'Looting of Ships'.	Shri V. Narayanasamy	24.3.2011	00 01

\* Laid a copy (Hindi and English versions) of the statement.



**(ii) Statements made/laid by Ministers under Direction 73A of  
Directions by the Speaker during Seventh Session of  
Fifteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
*1.	Status of implementation of the recommendations contained in the 154th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2010-11), pertaining to the Ministry of Tourism.	Shri Sultan Ahmed	4.3.2011	00	01
*2.	Status of implementation of the recommendations contained in the 204th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2010-11), pertaining to the Ministry of Earth Sciences.	Dr. Ashwani Kumar	11.3.2011	00	01
*3.	Status of implementation of the recommendations contained in the 155th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2010-11), pertaining to the Ministry of Road Transport and Highways.	Dr. C.P. Joshi	14.3.2011	00	01
*4.	Status of implementation of the recommendations contained in the 93rd Report of the Standing Committee on Commerce on Demands for Grants (2010-11), pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Shri V. Narayanasamy	14.3.2011	00	01

\*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*5.	Status of implementation of the recommendations contained in the 156th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2010-11), pertaining to the Ministry of Shipping.	Shri V. Narayanasamy	15.3.2011	00 01
*6.	Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on External Affairs on Demands for Grants (2010-11), pertaining to the Ministry of Overseas Indian Affairs.	Shri Vayalar Ravi	16.3.2011	00 01
*7.	Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Railways on "Protection and Security of Railway Property and Passengers", pertaining to the Ministry of Railways.	Shri K.H. Muniyappa	16.3.2011	00 01
*8.	Status of implementation of the recommendations contained in the 2nd and 4th Reports of the Standing Committee on External Affairs on Demands for Grants (2009-10 and 2010-11, respectively), pertaining to the Ministry of External Affairs.	Smt. Preneet Kaur	16.3.2011	00 01
*9.	Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Urban Development on Demands for Grants (2010-11), pertaining to the Ministry of Housing and Urban Poverty Alleviation.	Kumari Selja	22.3.2011	00 01

\*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*10.	Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Agriculture on Demands for Grants (2009-10), pertaining to the Ministry of Food Processing Industries.	Shri Harish Rawat	22.3.2011	00 01
*11.	Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Agriculture on Demands for Grants (2010-11), pertaining to the Ministry of Food Processing Industries.	Shri Harish Rawat	22.3.2011	00 01
*12.	Status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Defence on Demands for Grants (2010-11), pertaining to the Ministry of Defence.	Shri A.K. Antony	23.3.2011	00 01
*13.	Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Defence on "Construction of Roads in Border Areas of the Country", pertaining to the Ministry of Defence.	Shri A.K. Antony	23.3.2011	00 01
*14.	Status of implementation of the recommendations contained in the 218th Report of the Standing Committee on Science and Technology, Environment and Forests, pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Dr. Ashwani Kumar	23.3.2011	00 01

\*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*15.	Status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Finance on Demands for Grants (2010-11), pertaining to the Ministry of Corporate Affairs.	Shri R.P.N. Singh	24.3.2011	00 01
*16.	Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Energy on Demands for Grants (2010-11), pertaining to the Ministry of Power.	Dr. Ashwani Kumar	24.3.2011	00 01
*17.	Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Labour on Demands for Grants (2010-11), pertaining to the Ministry of Textiles.	Smt. Panabaka Lakshmi	25.3.2011	00 01

\*Laid a copy (Hindi and English versions) of the statement.

**(iii) Statements made/laid by Ministers regarding Government Business during Seventh Session of Fifteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Government business for the week commencing the 28th February, 2011	Shri Pawan Kumar Bansal	25.2.2011	00	07
2.	Government business for the week commencing the 7th March, 2011	Shri Pawan Kumar Bansal	4.3.2011	00	07
3.	Government business for the week commencing the 14th March, 2011	Shri Pawan Kumar Bansal	11.3.2011	00	09
*4.	Government business for the week commencing the 22nd March, 2011	Shri Pawan Kumar Bansal	18.3.2011	00	01

\*Laid a copy (Hindi and English versions) of the statement.

**(iv) Matters under Rule 377—Position regarding receipt of replies  
from Ministries during Fifteenth Lok Sabha  
(as on 18.04.2011)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies sent to members by the Ministries
First Session (01.06.2009 to 09.06.2009)	37	23	14	62.16
Second Session (02.7.2009 to 07.08.2009)	322	232	90	72.05
Third Session (19.11.2009 to 18.12.2009)	185	133	52	71.89
Fourth Session (22.02.2010 to 07.05.2010)	312	225	87	72.11
Fifth Session (26.07.2010 to 31.08.2010)	276	156	120	56.52
Sixth Session (09.11.2010 to 13.12.2010)	259	111	148	42.86
Seventh Session (22.02.2011 to 25.03.2011)	251	28	223	11.16
	1642	908	734	55.29

**(v) Statement showing the time lost owing to Interruptions and Adjournment of the House during the Seventh Session of the Fifteenth Lok Sabha**

Date	Time Lost due to Interruptions		Time Lost due to Adjournment of the House following Interruptions		Remarks
1	2		3		4
	H.	M.	H.	M.	
23.02.2011	0	01	1	45	At 1105 hrs., interruptions started and continued up to 1106 hrs. At 1106 hrs., due to interruptions, House was adjourned to meet again at 1130 hrs.  At 1134 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.  At 1205 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.
24.02.2011	0	02	0	13	At 1100 hrs., interruptions started and continued up to 1102 hrs. At 1102 hrs., due to interruptions, House was adjourned to meet again at 1115 hrs.
25.02.2011	—	—	0	05	At 1155 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.
01.03.2011	0	02	1	11	At 1100 hrs., interruptions started and continued up to 1102 hrs. At 1102 hrs., due to interruptions, House was adjourned to meet again at 1115 hrs.

1	2	3	4
			<p>At 1128 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.</p> <p>At 1234 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.</p>
03.03.2011	0 15	5 36	<p>At 1103 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.</p> <p>At 1206 hrs., due to interruptions, House was adjourned to meet again at 1230 hrs.</p> <p>At 1230 hrs., interruptions started and continued up to 1235 hrs. At 1235 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.</p> <p>At 1400 hrs., interruptions started and continued up to 1407 hrs. At 1407 hrs., due to interruptions, House was adjourned to meet again at 1500 hrs.</p> <p>At 1500 hrs., interruptions started and continued up to 1501 hrs. At 1501 hrs., due to interruptions, House was adjourned to meet again at 1515 hrs.</p> <p>At 1515 hrs., interruptions started and continued up to 1517 hrs. At 1517 hrs., due to interruptions, House was adjourned for the day.</p>
04.03.2011	0 05	0 54	<p>At 1100 hrs., interruptions started and continued up to 1105 hrs. At 1105 hrs., due to</p>



1	2	3	4
			interruptions, House was adjourned to meet again at 1115 hrs.
			At 1216 hrs., due to interruptions, House was adjourned to meet again at 1300 hrs.
07.03.2011	— —	1 08	At 1111 hrs., due to interruptions, House was adjourned to meet again at 1130 hrs.
			At 1134 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.
			At 1237 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.
14.03.2011	0 02	1 36	At 1112 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.
			At 1240 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.
			At 1432 hrs., due to interruptions, House was adjourned to meet again at 1500 hrs.
16.03.2011	— —	0 18	At 1212 hrs., due to interruptions, House was adjourned to meet again at 1230 hrs.
17.03.2011	0 01	5 26	At 1119 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.
			At 1211 hrs., interruptions started and continued up to 1212 hrs. At 1212 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.

1	2	3	4
			At 1403 hrs., due to interruptions, House was adjourned to meet again at 1800 hrs.
18.03.2011	0 08	05 39	At 1108 hrs., due to interruptions, House was adjourned to meet again at 1215 hrs.  At 1219 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.  At 1400 hrs., interruptions started and continued up to 1406 hrs. At 1406 hrs., due to interruptions, House was adjourned to meet again at 1530 hrs.  At 1531 hrs., interruptions started and continued up to 1533 hrs. At 1533 hrs., due to interruptions, House was adjourned for the day.
22.03.2011	— —	0 41	At 1149 hrs., due to interruptions, House was adjourned to meet again at 1230 hrs.
25.03.2011	— —	0 44	At 1216 hrs., due to interruptions, House was adjourned to meet again at 1300 hrs.
Total	0 36	25 16	25 52

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(vi) Statement indicating matters of urgent public importance raised (i) after Question Hour and (ii) before the adjournment of the House for the day during the Seventh Session of the Fifteenth Lok Sabha**

Date	Number of matters raised	Number of Members who spoke/associated	<u>Time Taken</u> H. M.
21.02.2011	Nil	Nil	Nil
22.02.2011	22	41	0 52
23.02.2011	20	20	0 51
24.02.2011	24	26	1 20
25.02.2011	21	25	0 54
28.02.2011	Nil	Nil	Nil
01.03.2011	20	32	0 54
03.03.2011	Nil	Nil	Nil
04.03.2011	03	03	0 10
07.03.2011	30	44	1 27
08.03.2011	26	29	1 07
09.03.2011	24	28	1 07
10.03.2011	Nil	Nil	Nil
11.03.2011	24	40	1 12
14.03.2011	19	22	0 39
15.03.2011	31	80	1 47
16.03.2011	28	43	1 32
17.03.2011	02	11	0 26
18.03.2011	Nil	Nil	Nil
22.03.2011	17	27	0 40
23.03.2011	27	44	1 11
24.03.2011	27	38	1 06
25.03.2011	01	01	0 06
<b>Total</b>	<b>366</b>	<b>554</b>	<b>17 21</b>

**20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS  
OF BUSINESS TRANSACTED DURING THE SEVENTH  
SESSION OF FIFTEENTH LOK SABHA**

Business	Time Taken		Percentage of the total time taken
	1	2	
	H.	M.	
President's Address	10	07	08.67
<b>BILLS</b>			
(a) Government Bills	12	46	10.94
(b) Private Members' Bills	04	48	04.12
<b>BUDGETS—</b>			
(a) Railway Budget	*11	25	09.79
(b) General Budget	27	35	23.64
CALLING ATTENTION NOTICES	01	01	00.87
<b>DISCUSSIONS—</b>			
(a) Half an Hour Discussion	01	53	01.62
(b) Short Duration Discussions (Rule 193)	08	49	07.55
(c) Discussion under Rule 191	03	42	03.17
MATTERS OF URGENT PUBLIC IMPORTANCE	17	21	14.87
MATTERS UNDER RULE 377	00	16	00.23
QUESTIONS	03	22	02.89
<b>RESOLUTIONS—</b>			
(a) Government Resolutions		*	—
(b) Private Members' Resolutions	00	01	00.01

\* Joint discussion took place on Government Resolution [*vide* Statement No. 15 S. No. (j)] and further discussion on Budget (Railways) for 2011-12 and further discussion on the Supplementary Demands for Grants (Railways) for 2010-11 [*vide* Statement No. 6 S. No. (j)]. Time taken on joint discussion has been shown under Railway Budget.

1	2	3
	H.	M.
STATEMENTS—		
RULE 372 and Direction 73A	01 07	00.96
OTHER MATTERS such as oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	12 27	10.67
TOTAL	116 40	100

## 21. VACATION OF SEATS

Name of Member, Constituency and State	Date on which seat became vacant	Remarks
Shri Arjun Munda, Jamshedpur, Jharkhand	26 February, 2011	Resigned on 26 February, 2011. Announcement was made in the House on 3 March, 2011.